

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)**  
**TIS HAZARI COURTS, DELHI**

**ORDER**

Consequent upon recommendations of the 'MACP Screening Committee for employees of all cadres (A, B & C) of this Establishment for grant of Financial Upgradation under the MACP/ACP Scheme' given in the meeting held on 23.08.2025 and in view of office circular no. 53112-337/S&P(JJA/JA/SJA)/Admn.II/2024 dated 23.09.2024, the following Junior Judicial Assistants/Judicial Assistants are hereby granted First Financial Upgradation under 'Modified Assured Career Progression Scheme' in the Pay Band of Rs.9300-34800/- (PB-II) with Grade Pay of Rs. 4200/- (pre-revised) & Pay Level – 6 (revised) with effect from the dates as mentioned against their names:-

S. No.	Emp. Code	Official's Name	Father's/ Husband's Name	First Financial Upgradation w.e.f.
1	46442894	Rai Singh	Bhole	12.08.2020
2	81636025	Sanjay Chawriya	Vishal Pal	20.08.2020
3	68490883	Rahul	Attar Singh	08.04.2021
4	27647835	Virpal Singh	Rajpal Singh	08.08.2021
5	85673500	Monika	Lohit Pandey	01.12.2021
6	82275978	Priyanka Rani	Krishan Madhav Choudhary	16.12.2021
7	35809904	Manish Dabas	Shri Pal	01.01.2024
8	80148751	Manisha Singh	Rahul Singh	06.06.2025
9	41916903	Rajesh Kumar	Bhai Ram	01.01.2018

Note: All the concerned officials/beneficiaries are directed to access this order through LAYERS/ official website (as individual hard copies of this order are not being circulated) and they may exercise their 'Option Form' in the concerned Accounts branch of their respective district for the purpose of pay fixation within one month from the issuance of this order.

(Virender Kumar Bansal)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.

No. 49531-570 /MACP/S&P(JJAs)/Admn.II(HQs)/2025

Dated, Delhi the 11 SEP 2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, East/New Delhi/South-West/North-West Districts, Delhi/New Delhi;
2. Ld. Principal Judge (HQ), Family Courts, Dwarka, New Delhi;
3. PS to undersigned;
4. The DDOs/Sr. AO/AOs/AOs, Accounts Branch, Central/East/New Delhi/South-West/North-West Districts, Delhi/New Delhi;
5. The Pay & Accounts Office, Delhi/New Delhi (through concerned Accounts Branch);
6. The Dealing Officials (Service Book), Accounts Branch, Central/East/New Delhi/South-West/North-West Districts, Delhi/New Delhi;
7. The Pay Bill Clerk, Accounts Branch, Central/East/New Delhi/South-West/North-West Districts, Delhi/New Delhi;
8. The Dealing Official (Personal File seat), Admn. Branch-II (HQs), THC, Delhi;
9. The Dealing Official, ACR Cell (HQs), THC, Delhi;
10. The Dealing Official, Website Committee, for uploading this order on official website of this office under the tab "Employees' Corner";
11. The Dealing Official, LAYERS Seat for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.